

Assisted Projects, tractors, machine tools, ball, roller and taper bearings etc.

(c) Trade between India and U.S.S.R. during 1968 is expected to be of the order of Rs. 300 crores as compared to our expectation of Rs. 280 crores in 1967. This, however, is a large increase as compared to the actual turn-over of Rs. 198 crores during 1966.

Ticketless Travel on South Central Railway

47. SHRI CHENGALRAYA NAIDU:
SHRI T. D. RAMABADRAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the South-Central Railway Staff made massive checks on ticketless travellers during July-September, 1967;

(b) if so, the total amount collected by way of penalty and fine;

(c) the number of persons prosecuted and convicted; and

(d) the measures proposed to be taken to check ticketless travel?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Normal check were conducted on ticketless travel during July to September 1967 on S. C. Railway.

(b) Amounts realised during the above mentioned checks were as under:

Penalty	—	Rs. 1,36,791.67
Fine	—	Rs. 1,396.05

(c) Number of persons prosecuted and convicted was as under:

Prosecuted	—	3,234
Convicted	—	1,758

(d) Frequent checks including magisterial checks are being conducted to minimise ticketless travel. Educational propaganda is also being undertaken in this connection.

Reversion of Travelling Ticket Examiners

48. SHRI NAMBIAR:
SHRI K. ANIRUDHAN:
SHRI A. K. GOPALAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some of the Travelling Ticket Examiners have been reverted as Ticket Collectors after 5 years of service in the Olavakkot Division;

(b) if so, the number of reverted Travelling Ticket Examiners; and

(c) the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No.

(b) and (c). Do not arise.

Purchase of Jute by S.T.C.

49. SHRI BHOGENDRA JHA: Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Question No. 2626 on the 1st December, 1967 and state:

(a) the total quantity of jute purchased by the State Trading Corporation upto now and the rates at which purchased;

(b) the prevalent prices of raw jute since October, 1967; and

(c) whether the present low price of jute is adversely affecting acreage of jute cultivation?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) So far, the State Trading Corporation has purchased a total quantity of 340,300 maunds of jute from different States. The purchase price is the derivative price for the secondary markets based on the minimum support price of Rs. 40 per maund for Bottom Grade of Assam Variety of Jute delivered at Calcutta.